and implement counter terrorism initiatives and investigations It was agreed to discuss mutually acceptable options for a peaceful negotiated settlement of ail issues between India and Pakistan, including the issue of Jammu and Kashmir.

Passport applications in Jharkhand

- †1689. SHRI **AJAY** MAROO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the number of passport applications received each year during the last three years in Jharkhand and the total number of passports issued;
- (b) the period within which the passports are generally issued after receiving the application;
- (c) whether Government proposes to expedite the procedure of issuing passports; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) The number of passport applications received each year during the last three years and the total number of passports issued in Jharkhand are as under:

Years	Total number of passport	Total number of passports
	Applications received	issued
2003	24,262	10,249
2004	19,661	15,975
2005	22,127	22,815

- (b) Passports are issued after receiving clear Police Verification Reports, in Jharkhand, which take usually 3-4 weeks and thereafter passports are issued. Passports are also issued expeditiously under the Tatkal Scheme on post-police verification basis.
- (c) and (d) The Government has been continually taking a number of steps to speed up the issuance of passports including:
 - (i) Introduction of high-speed passport printers for enhancement of output.

[†]Original notice of the Question was received in Hindi.

- (ii) Grant across the counter, *i.e.* scrutiny of application at the acceptance stage so as to avoid objections related to passport applications.
- (iii) State police authorities are requested from time to time to expedite issuance of Police Reports, which are required for issuing passports, and
- (iv) Simplification of the passport issuance procedures from time to time.

Number of diplomatic representations

1690. SHRI VIJAY J. DARDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that among the world's major nations, India's diplomatic representation abroad is restricted to 114 of the 192 member-States of the UN;
 - (b) if so, the details thereof;
- (c) whether it is a fact that recently a plan has been formulated to open 24 new missions, some in countries where there are already embassies; and
 - (d) if so, the details thereof and the present status of its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA): (a) and (b) India has resident diplomatic representations in 115 member-States of the United Nations as on date. The list of such member-States is enclosed as Statement.

(c) and (d) It has been decided to open an Indian Embassy in Ljubljana (Slovenia) and Consulates General/Consulates in Phuentsholing (Bhutan), Songkhla (Thailand), Juba (Sudan), Guagzhou (China) and Karachi (Pakistan). No decision has been taken so far to open more Mission abroad.